GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOKSABHA UNSTARRED QUESTION NO. 2837 TO BE ANSWERED ON 3.8.2018

Environment Clearance for Irrigation Projects

2837. DR. BANSHILAL MAHATO:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether small and medium irrigation projects from various States including Chhattisgarh and Maharashtra are pending with the Union Government for environmental/forest clearance;
- (b) if so, the details of such pending projects, State/UT-wise and project-wise;
- (c) the reasons for delay in granting environmental/forest clearance for such projects and the details of projects sanctioned during the current year, State/UT-wise;
- (d) the time since when the above mentioned irrigation projects are under consideration of the Union Government; and
- (e) the other steps taken/proposed by Government to clear other pending projects?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

(a) to (e)No small and medium irrigation projects from various states including Chhattisgarh and Maharashtra are pending with Ministry of Environment, Forest and Climate Change for environmental clearance (EC). However, Majhgaon Medium Irrigation Project (9,900 ha CCA) from Madhya Pradesh has been appraised at Central level which is situated within 10 km distance from sanctuaries. Eight (8) irrigation projects are under consideration for forest clearance. The details of these projects are annexed.

No irrigation project has been granted environmental clearance during the current year. However, twenty one (21) irrigation projects have been granted forest clearance during the current year. A list of these 21 projects is annexed.

The proposals are processed for environment clearance as per the provisions under the Environment Impact Assessment Notification 2006 and as amended from time to time. These projects are accorded environmental clearance after receiving requisite documents from the project proponent. The proposals for grant of forest clearance are being dealt with as per the provisions under the Forest (Conservation) Act, 1980 and the rules and regulations framed there-under.

Reply to LokSabhaUnstarred Question No.2837 with respect to "Environment Clearance for Irrigation Projects" to be answered on 3.8.2018 raised by DR. BANSHILAL MAHATO

(A) Details of Irrigation Projects under consideration for Environmental/ Forest Clearance (EC/FC)

Sl. No.	Name of The Project	Capacity	Status	Date of submission	
Madl	Madhya Pradesh				
Enviro	onmental Clearance (EC)				
1	Majhgaon Medium Project, District Panna by Water Resources Department, Government of Madhya Pradesh	CCA – 9,900 ha	Project was considered by EAC in its meetings held on 27.7.2018. EAC sought additional information. Reply is awaited.	9.7.2018	
Forest	Clearance (FC)				
2	Bham (Rajgarh) Medium Irrigation Scheme	148.75 ha	Site inspection report received from Regional Office, Bhopal vide letter dated 27.07.2018.	2.5.2018	
3	Judi Medium Irrigation Project	252.754 ha	Site inspection report is awaited from Regional Office, Bhopal requested vide Ministry's letter dated 14.06.2018.	6.6.2018	
4	Diversion of 16.35 ha Reserved & Protected forest land for construction of Panchamnagar-Gopalpura Pressurized Pipe irrigation Project in Sagar&Domohdsitricts in favour of Executive engineer, Panchamnagar Project Survey division heatta, Damoh in Madhya Pradesh	16.35 ha	Discussed in REC on 24.7.2018. Stage-I will be issued shortly	24.7.2018	
5	Diversion of 39.51 ha forest land for construction of pathar Irrigation Tank Scheme in favour of Executive engineer Water Resources Divsiion no 1 in Sagar District of M.P	39.51 ha	Proposal received on 20.7.2018. Under Examination	20.7.2018	
6	Diversion of 2.5 ha Forest land for construction of Netna Small Irrigation Scheme in favour of Executive Engineer, Water	2.5 ha	Proposal received on 27.7.2018. Under Examination	27.7.2018	

	Resources Division No 1 in Sagar District of MP.				
Maha	rashtra				
7	Diversion of 30.399 Ha. of Forest Land in favour of Mumbai Metropolitan Region Development Authority,(MMRDA), Bandra (East) Mumbai for laying underground water pipeline under 403 MLD Surya Regional Water Supply Scheme in Mumbai District in the State of Maharashtra	30.399 ha	New proposal has been received in this office on 27.7.2018. Proposal is under Examination	27.7.2018	
8	Diversion of 23.890 ha forest land for construction of Asnoli minor irrigation scheme in favour of Executive Engineer (LS) Division Kalwa, Tal. Ambernath, Thane District in the State of Maharashtra	23.890 ha	The instant proposal was considered and placed before REC meeting held on 28.08.2015 and after detailed discussion the committee decided to reject the proposal and the same was conveyed to the State Government vide this office letter dated 14.08.2015. State Government vide their letter dated 31.05.2018 requested to reopen the proposal. The Committee, after detailed examination and discussion on the additional information submitted by the State Government decided to consider the request of the State Government to re-open the case. The Committee also decided that the proposal may again be placed before the Committee, after receipt of information, observed to be short by the Regional Office. Decision of the committee is being communicated to the State Government.	31.5.2018	
<u>Uttara</u>	<u>Uttarakhand</u>				
9	Construction of Trench weir	0.735 ha	Essential details sought vide Regional Office letter dated 23/07/2018 have been replied by State Govt. vide letter dated 25/07/2018 under process in Regional Office Dehradun	25.7.2018	

(B) Details of Irrigation Projects granted Forest Clearance (FC)

Sl. No.	Name of The Project	Area	Date of clearance		
<u>Guja</u>	<u>Gujarat</u>				
1	Diversion of 1058.51 ha. Forest land for settlement of the affected people of Hadaf, Kabutari and Edalwada medium irrigation project in godhara forest division in Panchmahal district of Gujarat	1058.51 ha	25.4.2018		
Hary	ana ana				
2	BalasarKharif Channel	1.42 ha	10.1.2018		
Karn	ataka_		1		
3	Diversion of 4.80 ha. Of forest land in sy.no.108 & 109 of Naganahalli village sy.no.281 of Ippadi village, Kunigaltaluk, sy.no.41 of Varthihalli village, Magaditaluk, Tumkur&Ramanagar divisions in favour of the executive engineer, minor irrigation division, Tumkur for reconstruction of existing breached Mudduranganakere tank.	4.8 ha	28.5.2018		
Kera	l <u>a</u>				
4	Diversion of 0.172 ha. Of FL to Shri Joseph Kurian to erect a pump house & construction of irrigation canal in Ernakulam.	0.172 ha	1.1.2018		
Madl	nya Pradesh		•		
5	Balkunda Irrigation Tank Minor Project	4.5 ha	25.7.2018		
6	LotiyaNalla Tank	14.5 ha	19.7.2018		
7	Dhekli Tank	12.037 ha	19.7.2018		
8	Bina Complex Irrigation And Multipurpose Project	1024.44 ha	11.7.2018		
9	Rimar Tank Canal Scheme	1.98 ha	2.5.2018		
10	Karam Medium Tank	119.25 ha	5.4.2018		
11	Ghoghari Tank Irrigation Minor Project	1.287 ha	2.4.2018		
12	Kaneri Tank Project	98.78 ha	19.3.2018		
13	Berkheda Medium Irrigation Project	32.49 ha	13.3.2018		
14	Dhumala Tank Ratlam	12.38 ha	19.2.2018		
15	Mangarh Water Tank	33.091 ha	19.2.2018		
Maha	arashtra				
16	Diversion Of 51.00 ha of forest land For Construction Of Kanhan River Project (Kochi Barrage)	51 ha	18.5.2018		
17	Diversion of 19.05 ha. of Forest land in favour of Executive Engineer ,Minor Irrigation Division Washim for Construction of Pangarabandi Minor Irrigation Tank under section-2(ii) of Forest (Conservation) Act,1980 at Village -Pangarabandi ,TalMalegaon Dist. Washim and Village Jamvasu ,TalBarshitakali, Dist. Akola in the State of Maharashtra.	19.05 ha	24.6.2018		

18	Diversion of forest land for construction of Rajgarh Medium	50.511 ha	20.7.2018	
	Irrigation And Drinking Water Project			
19	BattisaNallah Minor Irrigation Project	91.202 ha	9.4.2018	
Uttara	<u>Uttarakhand</u>			
20	Shivpuri Lift Irrigation Scheme	0.102 ha	25.1.2018	
<u>Uttar Pradesh</u>				
21	Rapti main canal	0.208 ha	8.6.2018	
